

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1821  
ANSWERED ON:07.03.2000  
REHABILITATION OF WIDOWS  
PRAKASH YASHWANT AMBEDKAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of widows of persons killed in the terrorist attacks in Jammu and Kashmir during each of the last three years;
- (b) whether Central Assistance is being provided for the Rehabilitation of widows during the last three years; and
- (c) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a)to(c) A Statement is annexed.

Statement as referred to in reply to parts (a) and (b) of Lok Sabha Unstarred Question No.1821 for answer on 7.3.2000.

Part (a): Data regarding widows is not maintained at Central Government level. As indicated by State Government the widows and security force personnel killed in J&K in terrorist violence is as follows :-

Year	1997	1998	1999
------	------	------	------

Civilians killed	939	867	821
------------------	-----	-----	-----

Security Forces

Personnel Killed	186	232	356
------------------	-----	-----	-----

Part(b)and(c):

With the objective of providing assistance for psychological and economic rehabilitation of the victims of militancy, the State Government of Jammu & Kashmir had set up a Council in 1995 for rehabilitation of widows, orphans, handicapped and old aged persons adversely affected by militancy. Government of India has contributed Rs.6.00 crores towards the corpus fund. The State Government also provides ex-gratia relief as per its prescribed norms for the next of kin of persons killed and for immovable property damaged in terrorist violence. The amount of such ex-gratia paid by State Government is regularly reimbursed by Government of India as part of Security Related Expenditure.